

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 227**  
**IB-472/ND/2023**  
**IA-6335/2023, IA- 1589/2024**

**IN THE MATTER OF:**  
**Mr. Mujahid**

... **Appellant/Petitioner**

**Versus**

**U P Bone Mills Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 30.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** : Adv.Vikas Jadon in IA No. 1589/2024

**For the RP** : I. P. S. Oberoi

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

As the judicial work in the Principal Bench has been ordered to be suspended for half day i.e. in the afternoon, the hearing in captioned matter is deferred to 12.06.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**